

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2009
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

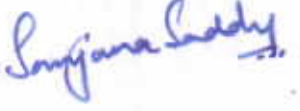


SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2016

NAME OF THE COMPANY: Abinash Chander Mahajan & Ors.
Vs.
M/s. Vikas Promoters Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	KRISHNENDU DATTA		} ADVS FOR PETITIONERS	
2.	SANJANA SADDY			
3.	Abhinav Agnihotri		} For Respondent No. 5 Nand Kishore Garg	
4.	Sumil Fernandes			
5.	Siddharth Sharma	} ADVS. For R-1 to 4		
6.	Mitho Jain			
7.	Ankur Garg			

Order

Part heard. List for further argument on 29th August 2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

5th August 2016
(A.K. Arora)